

(iii) Financial situation of the UNICEF; and

(iv) The National Committees ; Non-Governmental organisations, Public Information and Greeting cards sales.

(c) and (d). The UNICEF Executive Board had reviewed the programme developments in regard to India, but the Government have not so far received a formal communication from the UNICEF regarding fresh allocations approved by the 1970 Session of the Board. However, according to an intimation received by the Government the UNICEF Executive Director had recommended an allocation of \$7.581 million for programmes in India to the 970-Session of the Board.

Mini-Super Bazars in Rural Areas

10170. SHRI RAM KISHAN GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state at what stage the proposal is to open 200 mini-Super Bazar in rural areas as a Centrally sponsored scheme ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : A Working Group set up by Government to draw up a programme for increased supply of consumable stores to rural areas had recommended the setting up of about 200 miniature super bazars in selected taluka towns in about 100 agriculturally prosperous districts, during the Fourth Five Year Plan, beginning with 10 centres during the first year. The miniature super bazars were to be set up by consumer co-operatives with financial assistance in the form of share capital, loans and managerial subsidies. It was recommended by the working Group that an outlay of Rs. 2.10 crores should be provided in the Fourth Five Year Plan for the entire scheme, which would be in the Centrally sponsored sector. Government examined the recommendation and felt that a purely departmental programme on the lines recommended by the working Group would not meet the requirements of the situation. What was required was a massive programme of market development which would be in a position to absorb a

substantial percentage of the income generated in the rural areas. Such a programme could be taken up only by providing adequate credit support from the banks to a large network of retail agencies instead of by a small number of miniature super bazars. The question of appropriate action necessary to meet the dimensions of the problem is separately under consideration of the Government.

Effect of Proposed Industrial Townships at the Outskirt of Chandigarh on Development of the City

10171. SHRI RAM KISHAN GUPTA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Chandigarh Administration has pointed out to the Government of Punjab and Haryana that their proposal to build industrial townships in their respective territories on the outskirts of Chandigarh would adversely affect the development of Chandigarh and would contravene the Punjab New Capital (Periphery) Control Act, 1953 ; and

(b) if so, the action proposed to be taken into the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Information is being collected and will be placed on the Table of the House.

Industrial Development of Chandigarh

10172. SHRI SHRI CHAND GOYAL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that industrial development at Chandigarh is at a stand still for the last five years ;

(b) the nature of incentives offered by Government to encourage industry at Chandigarh and if not, the reasons therefor ;

(c) the number of industrial plots earmarked at Chandigarh and whether all the plots have been allotted ;